

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL No. 265 of 2014**

**Dated : 11<sup>th</sup> December, 2014**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Hindustan Petroleum Corporation Ltd. .... Appellant(s)**

**Versus**

**Kerala State Electricity Regulatory  
Commission .... Respondent(s)**

**Counsel for the Appellant(s) : Mr. Anand K. Ganesan  
Ms. Mandakini Ghosh**

**ORDER**

It is represented by the learned counsel for Appellant that service is complete and he will be filing affidavit of service during the course of the day. But nobody is present on behalf of Respondents.

Post the matter on **19.01.2015.**

**(Rakesh Nath)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

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